

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES**

RAJYA SABHA

**UNSTARRED QUESTION NO. 3331
TO BE ANSWERED ON 28.03.2025**

Challenges in Bhu-aadhaar implementation

3331. Dr. Fauzia Khan:

Will the Minister of *RURAL DEVELOPMENT* be pleased to state:

- (a) the current status of Unique Land Parcel Identification Number (ULPIN) allocation across rural land parcels;
- (b) the main obstacles slowing ULPIN implementation, especially in states lagging behind national targets, and the steps being taken to address these;
- (c) whether specific assistance is provided to states facing geo-referencing difficulties with outdated cadastral maps;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the potential impact on the programme timeline, including whether targets for 100 per cent coverage by 2026 remain feasible?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(Dr. CHANDRA SEKHAR PEMMASANI)**

(a) Unique Land Parcel Identification Number (ULPIN) or Bhu-Aadhar, has so far been assigned to 32.6 crore land parcels (44%).

(b) to (e) Geo-referencing of cadastral maps is a pre-requisite for generating ULPIN. Further, most of the North-Eastern States do not have land records like other States due to community ownership issue and Ladakh has started digitization in last couple of years.

The Department provides Technical and Financial assistance to the States under Digital India Land Records Modernization Programme (DILRMP) Scheme to Digitise and Geo-reference cadastral maps. Also, the Ministry of Finance, Department of Expenditure has issued Scheme Guidelines on the 'Scheme for Special Assistance to States for Capital Investment 2024-25' on 09.08.2024 and one of the milestones to be achieved to receive incentive is Geo-referencing of cadastral maps and Generation of ULPIN.
